

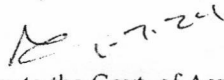
GOVERNMENT OF ASSAM
JUDICIAL DEPARTMENT :: JUDICIAL BRANCH
DISPUR ::: GUWAHATI-06
2nd Floor, 'E' Block, Janata Bhawan
e-mail: judicialdeptassam@gmail.com, website: judicial.assam.gov.in

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Dispur the 1st July,2024

No.JDJ.13/2024/15 : On the recommendation of the Hon'ble Gauhati High Court as communicated by the Registrar(Vigilance), Gauhati High Court vide letter No.HC.VII-62/2023/4277/A dated 16-05-2024, the Governor of Assam is pleased to designate the Courts of Sessions Judges in the District Head Quarters and the Courts of Additional Sessions Judges in the Sub-Divisions as Special Court/Designated Courts to deal with cases of acid attack.


L.R & Secretary to the Govt. of Assam
Judicial Department.

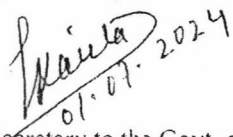
Dated Dispur the 1st July,2024

Memo No.JDJ.13/2024/15-A

Copy for information and needful to:

1. The Principal Accountant General (A&E), Assam, Beltola, Maidamgaon Guwahati-29.
2. The Advocate General, Assam, Gauhati High Court, Guwahti-1.
- ✓ 3. The Registrar General, Gauhati High Court, Guwahati- 1
4. The Additional Chief Secretary to the Govt. of Assam, Home & Political Department, Dispur.
5. The Registrar(Vigilance) Gauhati High Court, Guwahati-1.
6. All District & Sessions Judge.
7. The Secretary to Coordination, Office of the Chief Secretary, Assam.
8. The PPS to the Hon'ble Chief Minister, Assam, Dispur for appraisal.
9. P.S to the Hon'ble Minister, Law, Assam for kind appraisal of the Hon'ble Minister, Law, Assam.
10. The Director, Assam Govt. Press, Bamunimaidam, Guwahati-21 with a request to publish the same in the Assam Gazette.
11. Guard File.

By order etc.,


Joint L.R & Joint Secretary to the Govt. of Assam,
Judicial Department.